

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 501
TO BE ANSWERED ON 23.07.2025**

INCREASE IN MPLADS FUND

**501. SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:
SHRI SANJAY HARIBHAU JADHAV:
SHRI RAKESH RATHOR:
DR. AMOL RAMSING KOLHE:
SHRI VIJAY BAGHEL:
MD ABU TAHER KHAN:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether each Member of Lok Sabha gets only Rs. 5 crore per annum under the Member of Parliament Local Area Development Scheme (MPLADS), if so, the details thereof;**
- (b) the date on which the said amount was increased;**
- (c) whether the Government has reviewed the implementation of MPLADS in the Country to assess the adequacy of the current allocation and proposes to increase the funds under said scheme given to the Member of Parliament in view of the increase in the cost of construction materials and wages of labourers, if so, the time by when and if not, the reasons therefor;**
- (d) whether any such proposal regarding increasing in MPLADS funds has been sent to the Ministry of Finance, if so, the details thereof and if not, the reasons therefor;**
- (e) the number of MLAs in each Lok Sabha constituency in the country;**
- (f) whether the Government is aware that some Lok Sabha constituencies are very large, where the funds given to the MP are proving to be insufficient, if so, the details thereof;**
- (g) whether the Government proposes to increase the limit of MPLADS funds for bigger Lok Sabha constituencies and consider it GST free, if so, the decision taken by the Government in this regard;**

- (h) the steps taken by the Government to ensure that sufficient fund is given to the MP for developmental works in the Constituency; and**
- (i) whether any initiative is being taken by the Government in this direction, if so, the details thereof and if not, the reasons therefor?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) & (b) The annual entitlement per Member of Parliament under the Member of Parliament Local Area Development Scheme (MPLADS) was increased to Rs. 5.00 crore from Rs.2.00 crore in the FY 2011-12.

(c) & (d) The Ministry conducted a Third-Party Physical Evaluation of the MPLADS works completed during the period 01-04-2014 to 31-03-2019, in 216 districts across the country. The evaluation was done in the year 2021 and the agency submitted final report on 31-8-2021.

Further, the Cabinet approval for the scheme has been granted till 2025-26. At the time of submission of EFC proposal for extension of MPLAD Scheme beyond 31 March 2026, Ministry will examine the proposal following due process of third-party evaluation (presently under process), consultation with stakeholders and keeping in view the requests received from Hon'ble MPs over time.

(e) The details of number of MLAs in each Lok Sabha constituency in the country are enclosed (Annexure I).

(f) to (i) Under Members of Parliament Local Area Development Scheme (MPLADS), each Hon'ble Member of Parliament is entitled for Rs.5 crore annually, irrespective of the size of their Lok Sabha Constituency.

GST rates and exemptions are prescribed based on the recommendations of the GST Council, which is a Constitutional body comprising of members from both the Union and State/UT Governments. A request to exempt GST for works carried out under MPLAD funds was placed before the 47th GST Council in its meeting held on 28th-29th June 2022. However, the council did not recommend any change.

Annexure I

{Annexure referred to in part (e) of Reply to Lok Sabha Unstarred Question No. 501 for answer on 23.07.2025}

State Wise Assembly Segments In Concerned Parliamentary Constituencies

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
Andhra Pradesh	1	ARAKU (ST)	7
	2	SRIKAKULAM	7
	3	VIZIANAGARAM	7
	4	VISAKHAPATNAM	7
	5	ANAKAPALLE	7
	6	KAKINADA	7
	7	AMALAPURAM (SC)	7
	8	RAJAHMUNDRY	7
	9	NARSAPURAM	7
	10	ELURU	7
	11	MACHILIPATNAM	7
	12	VIJAYAWADA	7
	13	GUNTUR	7
	14	NARASARAOPET	7
	15	BAPATLA (SC)	7
	16	ONGOLE	7
	17	NANDYAL	7
	18	KURNOOL	7
	19	ANANTAPUR	7
	20	HINDUPUR	7
	21	KADAPA	7
	22	NELLORE	7
	23	TTRUPATT (SC)	7
	24	RAJAMPET	7
	25	CHITTOOR (SC)	7
Arunachal Pradesh	1	ARUNACHAL WEST	33
	2	ARUNACHAL EAST	27
Assam	1	KOKRAJHAR (ST)	9
	2	DHUBRI	11
	3	BARPETA	10
	4	DARRANG-UDALGURI	11
	5	GUWAHATI	10
	6	DTPHU(ST)	6
	7	KARIMGANJ	6
	8	SILCHAR(SC)	7
	9	NAGAON	8
	10	KAZIRANGA	10
	11	SONITPUR	9

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
Bihar	12	LAKHIMPUR	9
	13	DIBRUGARH	10
	14	JORHAT	10
	1	VALMIKI NAGAR	6
	2	PASCHIM CHAMPARAN	6
	3	PURVI CHAMPARAN	6
	4	SHEOHAR	6
	5	SITAMARHI	6
	6	MADHUBANI	6
	7	JHANJHARPUR	6
	8	SUPAUL	6
	9	ARARIA	6
	10	KISHANGANJ	6
	11	KATIHAR	6
	12	PURNIA	5
	13	MADHEPURA	6
	14	DARBHANGA	6
	15	MUZAFFARPUR	6
	16	VAISHALI	6
	17	GOPALGANJ (SC)	6
	18	SIWAN	6
	19	MAHARAJGANJ	6
	20	SARAN	6
	21	HAJIPUR(SC)	6
	22	UJIARPUR	6
	23	SAMASTIPUR(SC)	6
	24	BEGUSARAI	7
	25	KHAGARIA	6
	26	BHAGALPUR	6
	27	BANKA	6
	28	MUNGER	6
	29	NALANDA	7
	30	PATNASAHIB	6
	31	PATALIPUTRA	6
	32	ARRAH	7
	33	BUXAR	6
	34	SASARAM(SC)	6
	35	KARAKAT	6
	36	JAHANABAD	6
	37	AURANGABAD	6
	38	GAYA(SC)	6
	39	NAWADA	6
	40	JAMUI(SC)	6
Chhattisgarh	1	SURGUJA(ST)	8

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	2	RAIGARH(ST)	8
	3	JANJGIR-CHAMPA(SC)	8
	4	KORBA	8
	5	BILASPUR	8
	6	RAJNANDGAON	8
	7	DURG	9
	8	RAIPUR	9
	9	MAHASAMUND	8
	10	BASTAR (ST)	8
	11	KANKER (ST)	8
Goa	1	NORTH GOA	20
	2	SOUTH GOA	20
Gujarat	1	KACHCHH (SC)	7
	2	BANASKANTHA	7
	3	PATAN	7
	4	MAHESANA	7
	5	SABARKANTHA	7
	6	GANDHINAGAR	7
	7	AHMEDABAD EAST	7
	8	AHMEDABAD WEST (SC)	7
	9	SURENDRANAGAR	7
	10	RAJKOT	7
	11	PORBANDAR	7
	12	JAMNAGAR	7
	13	JUNAGADH	7
	14	AMRELI	7
	15	BHAVNAGAR	7
	16	ANAND	7
	17	KHEDA	7
	18	PANCHMAHAL	7
	19	DAHOD (ST)	7
	20	VADODARA	7
	21	CHHOTA UDAIPUR (ST)	7
	22	BHARUCH	7
	23	BARDOLI(ST)	7
	24	SURAT	7
	25	NAVSARI	7
	26	VALSAD (ST)	7
Haryana	1	AMBALA (SC)	9
	2	KURUKSHETRA	9
	3	SIRSA (SC)	9
	4	HISAR	9
	5	KARNAL	9
	6	SONIPAT	9

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	7	ROHTAK	9
	8	BHIWANI-MAHENDRAGARH	9
	9	GURGAON	9
	10	FARIDABAD	9
Himachal Pradesh	1	KANGRA	17
	2	MANDI	17
	3	HAMIRPUR	17
	4	SHIMLA (SC)	17
Jharkhand	1	RAJMAHAL (ST)	6
	2	DUMKA (ST)	6
	3	GODDA	6
	4	CHATRA	5
	5	KODARMA	6
	6	GIRIDIH	6
	7	DHANBAD	6
	8	RANCHI	6
	9	JAMSHEDPUR	6
	10	SINGHBHUM (ST)	6
	11	KHUNTI (ST)	6
	12	LOHARDAGA (ST)	5
	13	PALAMU (SC)	6
	14	HAZARIBAGH	5
Karnataka	1	CHIKKODI	8
	2	BELGAUM	8
	3	BAGALKOT	8
	4	BIJAPUR (SC)	8
	5	GULBARGA(SC)	8
	6	RAICHUR(ST)	8
	7	BIDAR	8
	8	KOPPAL	8
	9	BELLARY(ST)	8
	10	HAVERI	8
	11	DHARWAD	8
	12	UTTARA KANNADA	8
	13	DAVANAGERE	8
	14	SHIMOGA	8
	15	UDUPI CHIKMAGALUR	8
	16	HASSAN	8
	17	DAKSHINA KANNADA	8
	18	CHITRADURGA(SC)	8
	19	TUMKUR	8
	20	MANDYA	8
	21	MYSORE	8
	22	CHAMARAJANAGAR (SC)	8

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	23	BANGALORE RURAL	8
	24	BANGALORE NORTH	8
	25	BANGALORE CENTRAL	8
	26	BANGALORE SOUTH	8
	27	CHIKKBALLAPUR	8
	28	KOLAR (SC)	8
Kerala	1	KASARAGOD	7
	2	KANNUR	7
	3	VADAKARA	7
	4	WAYANAD	7
	5	KOZHIKODE	7
	6	MALAPPURAM	7
	7	PONNANI	7
	8	PALAKKAD	7
	9	ALATHUR (SC)	7
	10	THRISSUR	7
	11	CHALAKUDY	7
	12	ERNAKULAM	7
	13	IDUKKI	7
	14	KOTTAYAM	7
	15	ALAPPUZHA	7
	16	MAVELIKKARA(SC)	7
	17	PATHANAMTHITTA	7
	18	KOLLAM	7
	19	ATTINGAL	7
	20	THIRUVANANTHAPURAM	7
Madhya Pradesh	1	MORENA	8
	2	BHIND(SC)	8
	3	GWALIOR	8
	4	GUNA	8
	5	SAGAR	8
	6	TIKAMGARH(SC)	8
	7	DAMOH	8
	8	KHAJURAHO	8
	9	SATNA	7
	10	REWA	8
	11	SIDHI	8
	12	SHAHDOL(ST)	8
	13	JABALPUR	8
	14	MANDLA(ST)	8
	15	BALAGHAT	8
	16	CHHINDWARA	7
	17	HOSHANGABAD	8
	18	VIDISHA	8

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	19	BHOPAL	8
	20	RAJGARH	8
	21	DEWAS(SC)	8
	22	UJJAIN(SC)	8
	23	MANDSOUR	8
	24	RATLAM (ST)	8
	25	DHAR (ST)	8
	26	INDORE	8
	27	KHARGONE (ST)	8
	28	KHANDWA	8
	29	BETUL (ST)	8
Maharashtra	1	NANDURBAR (ST)	6
	2	DHULE	6
	3	JALGAON	6
	4	RAVER	6
	5	BULDHANA	6
	6	AKOLA	6
	7	AMRAVATI(SC)	6
	8	WARDHA	6
	9	RAMTEK(SC)	6
	10	NAGPUR	6
	11	BHANDARA- GONDIYA	6
	12	GADCHIROLI- CHIMUR (ST)	6
	13	CHANDRAPUR	6
	14	YAVATMALWASHIM	6
	15	HINGOLI	6
	16	NANDED	6
	17	PARBHANI	6
	18	JALNA	6
	19	AURANGABAD	6
	20	DINDORI (ST)	6
	21	NASHIK	6
	22	PALGHAR (ST)	6
	23	BHIWANDI	6
	24	KALYAN	6
	25	THANE	6
	26	MUMBAI NORTH	6
	27	MUMBAI NORTH-WEST	6
	28	MUMBAI NORTH-EAST	6
	29	MUMBAI NORTH-CENTRAL	6
	30	MUMBAI SOUTH CENTRAL	6
	31	MUMBAI SOUTH	5
	32	RAIGAD	6
	33	MAVAL	6

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	34	PUNE	6
	35	BARAMATI	6
	36	SHIRUR	6
	37	AHMEDNAGAR	6
	38	SHIRDI(SC)	6
	39	BEED	6
	40	OSMANABAD	6
	41	LATUR (SC)	6
	42	SOLAPUR (SC)	6
	43	MADHA	6
	44	SANGLI	6
	45	SATARA	6
	46	RATNAGIRI-SINDHUDURG	6
	47	KOLHAPUR	6
	48	HATKANANGLE	6
Manipur	1	INNER MANIPUR	32
	2	OUTER MANIPUR (ST)	28
Meghalaya	1	SHILLONG (ST)	36
	2	TURA (ST)	24
Mizoram	1	MTZORAM (ST)	40
Nagaland	2	NAGALAND	60
Odisha	1	BARGARH	7
	2	SUNDARGARH (ST)	7
	3	SAMBALPUR	7
	4	KEONJHAR (ST)	7
	5	MAYURBHANJ (ST)	7
	6	BALASORE	7
	7	BHADRAK (SC)	7
	8	JAJPUR (SC)	7
	9	DHENKANAL	7
	10	BOLANGIR	7
	11	KALAHANDI	7
	12	NABARANGPUR(ST)	7
	13	KANDHAMAL	7
	14	CUTTACK	7
	15	KENDRAPARA	7
	16	JAGATSINGHPUR (SC)	7
	17	PURI	7
	18	BHUBANESWAR	7
	19	ASKA	7
	20	BERHAMPUR	7
	21	KORAPUT (ST)	7
Punjab	1	GURDASPUR	9
	2	AMRITSAR	9

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	3	KHADOOR SAHIB	9
	4	JALANDHAR (SC)	9
	5	HOSHIARPUR (SC)	9
	6	ANANDPUR SAHIB	9
	7	LUDHIANA	9
	8	FATEHGARH SAHIB (SC)	9
	9	FARIDKOT (SC)	9
	10	FIROZPUR	9
	11	BATHINDA	9
	12	SANGRUR	9
	13	PATIALA	9
Rajasthan	1	GANGANAGAR (SC)	8
	2	BIKANER (SC)	8
	3	CHURU	8
	4	JHUNJHUNU	8
	5	SIKAR	8
	6	JAIPUR RURAL	8
	7	JAIPUR	8
	8	ALWAR	8
	9	BHARATPUR (SC)	8
	10	KARAULI- DHOLPUR (SC)	8
	11	DAUSA (ST)	8
	12	TONK-SAWAI MADHOPUR	8
	13	AJMER	8
	14	NAGAU	8
	15	PALI	8
	16	JODHPUR	8
	17	BARMER	8
	18	JALORE	8
	19	UDAIPUR (ST)	8
	20	BANSWARA (ST)	8
	21	CHITTORGARH	8
	22	RAJSAMAND	8
	23	BHILWARA	8
	24	KOTA	8
	25	JHALAWAR-BARAN	8
Sikkim*	1	SIKKIM	31
Tamil Nadu	1	TIRUVALLUR (SC)	6
	2	CHENNAI NORTH	6
	3	CHENNAI SOUTH	6
	4	CHENNAI CENTRAL	6
	5	SRIPERUMBUDUR	6
	6	KANCHEEPURAM (SC)	6
	7	ARAKKONAM	6

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	8	VELLORE	6
	9	KRISHNAGIRI	6
	10	DHARMAPURI	6
	11	TIRUVANNAMALAI	6
	12	ARANI	6
	13	VILUPPURAM (SC)	6
	14	KALLAKURICHI	6
	15	SALEM	6
	16	NAMAKKAL	6
	17	ERODE	6
	18	TIRUPPUR	6
	19	NILGIRIS (SC)	6
	20	COIMBATORE	6
	21	POLLACHI	6
	22	DINDIGUL	6
	23	KARUR	6
	24	TIRUCHIRAPPALLI	6
	25	PERAMBALUR	6
	26	CUDDALORE	6
	27	CHIDAMBARAM (SC)	6
	28	MAYILADUTHURAI	6
	29	NAGAPATTINAM (SC)	6
	30	THANJAVUR	6
	31	SIVAGANGA	6
	32	MADURAI	6
	33	THENI	6
	34	VIRUDHUNAGAR	6
	35	RAMANATHAPURAM	6
	36	THOOTHUKKUDI	6
	37	TENKASI (SC)	6
	38	TIRUNELVELI	6
	39	KANNIYAKUMARI	6
Telangana	1	ADILABAD(ST)	7
	2	PEDDAPALLE (SC)	7
	3	KARIMNAGAR	7
	4	NIZAMABAD	7
	5	ZAHIRABAD	7
	6	MEDAK	7
	7	MALKAJGIRI	7
	8	SECUNDERABAD	7
	9	HYDERABAD	7
	10	CHEVELLA	7
	11	MAHBUBNAGAR	7
	12	NAGARKURNOOL (SC)	7

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	13	NALGONDA	7
	14	BHONGIR	7
	15	WARANGAL(SC)	7
	16	MAHABUBABAD (ST)	7
	17	KHAMMAM	7
Tripura	1	TRIPURA WEST	30
	2	TRIPURA EAST (ST)	30
Uttarakhand	1	TEHRI GARHWAL	14
	2	GARHWAL	14
	3	ALMORA (SC)	14
	4	NAINITAL- UDHAM SINGH NAGAR	14
	5	HARDWAR	14
Uttar Pradesh	1	SAHARANPUR	5
	2	KAIRANA	5
	3	MUZAFFARNAGAR	5
	4	BIJNOR	5
	5	NAGINA (SC)	5
	6	MORADABAD	5
	7	RAMPUR	5
	8	SAMBHAL	5
	9	AMROHA	5
	10	MEERUT	5
	11	BAGHPAT	5
	12	GHAZIABAD	5
	13	GAUTAM BUDDHA NAGAR	5
	14	BULANDSHAHR (SC)	5
	15	ALIGARH	5
	16	HATHRAS (SC)	5
	17	MATHURA	5
	18	AGRA (SC)	5
	19	FATEHPUR SIKRI	5
	20	FIROZABAD	5
	21	MAINPURI	5
	22	ETAH	5
	23	BADAUN	5
	24	AONLA	5
	25	BAREILLY	5
	26	PILIBHIT	5
	27	SHAHJAHANPUR (SC)	6
	28	KHERI	5
	29	DHAURAHRA	5
	30	SITAPUR	5
	31	HARDOI (SC)	5
	32	MISRIKH (SC)	5

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	33	UNNAO	6
	34	MOHANLALGANJ (SC)	5
	35	LUCKNOW	5
	36	RAE BARELI	5
	37	AMETHI	5
	38	SULTANPUR	5
	39	PRATAPGARH	5
	40	FARRUKHABAD	5
	41	ETAWAH (SC)	5
	42	KANNAUJ	5
	43	KANPUR	5
	44	AKBARPUR	5
	45	JALAUN (SC)	5
	46	JHANSI	5
	47	HAMIRPUR	5
	48	BANDA	5
	49	FATEHPUR	5
	50	KAUSHAMBI (SC)	5
	51	PHULPUR	5
	52	ALLAHABAD	5
	53	BARABANKI(SC)	5
	54	FAIZABAD	5
	55	AMBEDKAR NAGAR	5
	56	BAHRAICH (SC)	5
	57	KAISERGANJ	5
	58	SHRAWASTI	5
	59	GONDA	5
	60	DOMARIYAGANJ	5
	61	BASTI	5
	62	SANT KABIR NAGAR	5
	63	MAHARAJGANJ	5
	64	GORAKHPUR	5
	65	KUSHI NAGAR	5
	66	DEORIA	5
	67	BANSGAON (SC)	5
	68	LALGANJ (SC)	5
	69	AZAMGARH	5
	70	GHOSI	5
	71	SALEMPUR	5
	72	BALLIA	5
	73	JAUNPUR	5
	74	MACHHLISHAHR (SC)	5
	75	GHAZIPUR	5
	76	CHANDAULI	5

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	77	VARANASI	5
	78	BHADOHI	5
	79	MIRZAPUR	5
	80	ROBERTSGANJ (SC)	5
West Bengal	1	COOCHBEHAR (SC)	7
	2	ALIPURDUARS (ST)	7
	3	JALPAIGURI(SC)	7
	4	DARJEELING	7
	5	RAIGANJ	7
	6	BALURGHAT	7
	7	MALDAHA UTTAR	7
	8	MALDAHA DAKSHIN	7
	9	JANGIPUR	7
	10	BAHARAMPUR	7
	11	MURSHIDABAD	7
	12	KRISHNANAGAR	7
	13	RANAGHAT (SC)	7
	14	BANGAON (SC)	7
	15	BARRACKPUR	7
	16	DUM DUM	7
	17	BARASAT	7
	18	BASIRHAT	7
	19	JAYNAGAR (SC)	7
	20	MATHURAPUR (SC)	7
	21	DIAMOND HARBOUR	7
	22	JADAVPUR	7
	23	KOLKATA DAKSHIN	7
	24	KOLKATA UTTAR	7
	25	HOWRAH	7
	26	ULUBERIA	7
	27	SREERAMPUR	7
	28	HOOGHLY	7
	29	ARAMBAG (SC)	7
	30	TAMLUK	7
	31	KANTHI	7
	32	GHATAL	7
	33	JHARGRAM (ST)	7
	34	MEDINIPUR	7
	35	PURULIA	7
	36	BANKURA	7
	37	BISHNUPUR (SC)	7
	38	BARDHAMAN PURBA (SC)	7
	39	BARDHAMAN-DURGAPUR	7
	40	ASANSOL	7

State	Parliamentary Constituency		Total number of Assembly Segments in concerned Parliamentary Constituency
	Sl.No	Name	
(1)	(2)	(3)	(4)
	41	BOLPUR (SC)	7
	42	BIRBHUM	7
Andaman & Nicobar Islands	1	ANDAMAN & NICOBAR ISLANDS	0
Chandigarh	1	CHANDIGARH	0
Daman & Diu and Dadra & Nagarhaveli	1	DAMAN & DIU	0
	2	DADRA & NAGAR HAVELI	0
NCT of Delhi	1	CHANDNI CHOWK	10
	2	NORTH EAST DELHI	10
	3	EAST DELHI	10
	4	NEW DELHI	10
	5	NORTH WEST DELHI (SC)	10
	6	WEST DELHI	10
	7	SOUTH DELHI	10
Jammu & Kashmir	1	BARAMULLA	18
	2	SRINAGAR	18
	3	ANANTNAG-RAJOURI	18
	4	UDHAMPUR	18
	5	JAMMU	18
Ladakh	1	LADAKH	0
Lakshadweep	1	LAKSHADWEEP	0
Puducherry	1	PUDUCHERRY	30

*Out of 32 Seats, 1 seat is reserved for Sanghas in Sikkim Legislative Assembly,
